

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.439

IA/543/ND/2024 IN IB/783/ND/2022

IN THE MATTER OF:

Conquerent Control Systems Private Limited	...	Applicant
Versus		
Ansal Crown Infrabuild Private Limited	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Rishabh Arora, Adv. Varun Pandit, Adv. Yash Dhawan

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **22.04.2024**.

Sd/-
(Court Officer)